

# LOK SABHA DEBATES

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## LOK SABHA

*Saturday, March 18, 1972/Phalgun 28,  
1893 (Saka)*

*The Lok Sabha met at five minutes past Eleven  
of the Clock.*

[MR. SPEAKER *in the Chair*]

MR. SPEAKER : The House has lost five minutes simply because the quorum was not there.

SHRI SAMAR MUKHERJEE (Howrah) : It is better to adjourn the House because nobody is interested in sitting on Saturday.

MR. SPEAKER : We may overlook the question of quorum on Saturdays. Most of the Members were very keen that they should be accommodated during the debate on the President's Address. That is why we took the decision to sit on Saturdays. If they were not so keen, there was no sense in sitting on Saturdays.

## MEMBER SWORN

Shri Chandra Mohan Sinha (Mayurbhanj)

MR. SPEAKER : Today there are no questions and no calling attention notice. Paper to be laid on the Table.

11.06 hrs.

## PAPER LAID ON THE TABLE

PROCLAMATION REVOKING PRESIDENT'S  
RULE IN RESPECT OF STATE OF GUJARAT

THE DEPUTY MINISTER IN THE  
DEPARTMENT OF PARLIAMENTARY

AFFAIRS (SHRI KEDAR NATH SINGH) :  
Sir, on behalf of Shri Krishna Chandra Patil,

I beg to lay on the Table a copy of the Proclamation (Hindi and English versions) dated the 17th March, 1972 issued by the President under clause (2) of article 356 of the Constitution revoking the Proclamation issued by him on the 13th May, 1971 in relation to the State of Gujarat, published in Notification No. G.S.R. 103(E) in Gazette of India dated the 17th March, 1972, under article 356(3) of the Constitution. [Placed in Library. See No. LT-1455/72]

## BUSINESS OF THE HOUSE

THE DEPUTY MINISTER IN THE  
DEPARTMENT OF PARLIAMENTARY  
AFFAIRS (SHRI KEDAR NATH SINGH) : Will your permission, Sir, on behalf of Shri Raj Bahadur, I rise to announce that Government Business in this House during the week commencing the 20th March, 1972, will consist of :—

- (1) Discussion on the Resolution seeking approval of the Proclamation issued by the President on the 21st January, 1972, in respect of the State of Manipur.
- (2) Further discussion on the Budget (Railways) for 1972-73.
- (3) Submission to the vote of the House of Demands for Grants on Account (Railways) for 1972-73.
- (4) General discussion on the General Budget for 1972-73.

SHRI DINEN BHATTACHARYYA  
(Serampore) : Sir, when will the general discussion on the General Budget start next week?